

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/8217/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 20 September, 2022.

Sub:- **Civil vacation with station leave permission.**

Ref:- Letter No. DJG/4910 Dated 19.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail the entire Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 till the morning of 19.10.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/8218-8219/A, dated , 20-09-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)